

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 30th of April, 2022

No.HC.VII-56/2020/2894/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate **Shri Kiran Lal Baishnab**, Civil Judge & Asstt. Sessions Judge, Hailakandi and **Shri Satyajit Karmakar**, Secretary, District Legal Services Authority, South Salmara-Mankachar as **Resource Persons** for "**Two days Master Trainer Programme on Electronic Case Management Tools (ECMT) & Updated Features of CIS (ECT-3-2022)**" for the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh scheduled to be held on **15-05-2022 & 16-05-2022** at the Judicial Academy, Assam at Amingaon.

No.HC.VII-56/2020/2895/A #### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh as **Participants**, to attend the "**Two days Master Trainer Programme on Electronic Case Management Tools (ECMT) & Updated Features of CIS (ECT-3-2022)**", scheduled to be held on **15-05-2022 & 16-05-2022** at the Judicial Academy, Assam at Amingaon.

Sl. No.	Name of Judicial Officer	Designation & Place of Posting
ASSAM JUDICIAL SERVICE		
1.	Shri Chaturjya Prasad Talukdar	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
2.	Shri Anup Khanal	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
3.	Shri Debasish Kashyap	Addl. Chief Judicial Magistrate, Barpeta
4.	Shri Sundeep Kashyap Das	Sub-Divisional Judicial Magistrate (M), Margherita
5.	Shri Navneet Kashyap	Munsiff No. 2, Kamrup (M), Guwahati
6.	Shri Tarkeshwer Sinha	Munsiff-cum-Judicial Magistrate, Naharkatia


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7.	Shri Saptarshi Das	Munsiff-cum-Judicial Magistrate 1 st Class, Bokakhat
8.	Smti Prateeksha Mohan	Munsiff No. 1, Dhubri
9.	Shri Raj Sekhar Duara	Judicial Magistrate 1 st Class, Darrang, Mangaldoi
10.	Shri Pallab Bordoloi	Munsiff, Bongaigaon
11.	Smti Tintina Devi Hazarika	Munsiff-cum-Judicial Magistrate 1 st Class, Biswanath Chariali
12.	Smti Mayurakshi Roy Medhi	Munsiff, Rangia
NAGALAND JUDICIAL SERVICE		
13.	Shri Boduve Peter Resu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Dimapur
14.	Smti Holika Sukhalu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Longleng
MIZORAM JUDICIAL SERVICE		
15.	Ms. Cacy Malsawmtluangi Ralte	Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl
16.	Ms. Lalhriatpuii	Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl
17.	Mr. V Vanlalhriata	Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl
ARUNACHAL PRADESH JUDICIAL SERVICE		
18.	Miss Tenzin Metho	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Yupia, Papumpare District
19.	Shri John Techii	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Daporijo

The nominated Judicial Officers are accordingly, directed to report at the Judicial Academy, Assam, at Amingaon at 09:30 A.M. on **15-05-2022** & **16-05-2022**.

By Order,

Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/2896-2914 /A **dated 30-04-2022**

Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

7. The Principal Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

8. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl /Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification).

11. The District & Sessions Judge, Barpeta / Bongaigaon / Darrang / Dhubri / Dibrugarh / Golaghat / Hailakandi / Kamrup (M) / Kamrup / Lakhimpur / Sonitpur / South Salmara-Mankachar / Tinsukia.

(He/She is requested to inform the nominated Judicial Officer(s) under his/ her control about this Notification.

Further, the District & Sessions Judges of Hailakandi and South Salmara-Mankachar are requested to inform the Resource Persons accordingly.)

12. Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Hailakandi
13. Shri Satyajit Karmakar, Secretary, District Legal Services Authority, South Salmara-Mankachar.
14. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.


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15. The nominated Judicial Officers concerned.

*The Judicial Officers, who intend to avail accommodation provided by Judicial Academy, Assam are to intimate their travel plan in writing on or before **05.05.2022** in the format given below, to the Judicial Academy, Assam by e-mail at **ja@assam.gov.in***

Name and Designation	Mobile No. (in use)	Date of arrival	Date of Departure	Accommodation required or not

The accommodation details will be notified by the Judicial Academy, Assam in due course.

16. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

17. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

18. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.

19. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Rajadon
30.04.22
REGISTRAR (JUDICIAL)